

Fencing along India-Pakistan Border

†3775. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the length of the barbed wire proposed to be installed along the Pakistan border adjoining Gujarat, Rajasthan and Punjab;
- (b) the State-wise details of total length of barbed wire fencing which has already been installed along the border of the said three States adjoining Pakistan; and
- (c) the State-wise details of length of barbed wire fencing yet to be completed and by when Government would complete this work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The details of border fencing sanctioned and installed along the Indo-Pakistan border in the State of Gujarat, Rajasthan and Punjab, are as follows:-

Name of the State	Sanctioned length (in km)	Completed length (in km)	Balance
Punjab	461	462.45*	-
Rajasthan	1056.63	1048.27*	-
Gujarat	340	261.28	78.72
TOTAL	1857.63	1772.00	78.72

*Variation in length is due to topographical factors/alignment of fencing

The fencing works in the State of Gujarat were targeted to be completed by May, 2012. However, the works have spilled over as the balance stretches fall in the inundated/water-logged marshy areas. The executing agencies are in the process of deploying improve technology to fence the remaining stretches which can withstand the terrain and weather conditions.

Intrusions of Chinese Army into Indian Territory

†3776. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of times the Chinese army intruded into Indian territory during the last five years; and
- (b) Whether BSF troops have intimated to Government about frequent intrusions by Chinese army into Sikkim region and if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) No intrusion has been reported or taken place on Indo-China Border including Sikkim during the last five years. However, there are cases of transgression due to difference in perception of Line of Actual Control (LAC). The transgressions by People's Liberation Army (PLA) on Indo China Border during the period from 2010-2014 (up to August 4, 2014) are as under:-

Year	No. of cases of transgressions
2010	228
2011	213
2012	426
2013	411
2014 (upto August 4, 2014)	334

(b) Indo Tibetan Border Police (ITBP), the border guarding force deployed on India-China Border, has reported 01 transgression in Dorjila in 2013 and 01 transgression in Naku area in 2014 of Sikkim State.

Smuggling of Fake Indian Currency and Intoxicating Drugs

3777. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of cases regarding smuggling of fake Indian currency and intoxicating drugs have come to the notice of Government;
- (b) if so, the details thereof; and
- (c) the details of steps being taken by the Government in this regard and the measures adopted to stop such illegal trade?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes, Sir. As per available inputs received from Central Intelligence and Investigating Agencies, Fake Indian Currency Notes are being pumped into the country from neighbouring countries by creating a self-sustaining criminal network in the South and South East Asian Region via Nepal, Bangladesh, Thailand, Malaysia, Sri Lanka and UAE, in addition to the new route of China via Nepal. As per the statistics maintained by National Crime Records Bureau (NCRB), the state/UT-wise details of Fake Indian Currency notes (FICN) recovered and seized in the country during the last three years 2011, 2012, 2013 and the current year (upto June 30, 2014) are given in Statements I, II, III and IV (*See* below).